

HIGH COURT OF SIKKIM
GANGTOK

No. 11...../HCS

Dated: 19/02/2026

NOTIFICATION

In supersession of the Notification No.: 02/HCS dated 04.04.2023, the Hon'ble Full Court in its meeting held on 10.02.2026 has been pleased to resolve that the Administrative Judges for the respective District Judiciary shall be as under:-

1. Hon'ble Mrs. Justice Meenakshi Madan Rai, - Mangan, Gangtok
Judge, and Pakyong
High Court of Sikkim, Gangtok Districts
2. Hon'ble Mr. Justice Bhaskar Raj Pradhan, - Gyalshing, Namchi
Judge, and Soreng
High Court of Sikkim, Gangtok Districts

The Administrative Judge concerned will deal with ACRs of Judicial Officers of their respective Districts, including internal postings, leave and other allied matters.

This Notification shall come into force with immediate effect.

By Order,

Sd/-
REGISTRAR

Memo No. V (58)/Confdl/HCS/1412-1413
Dated: 19/02/2026
Copy to:

- 1 Joint Registrar-cum-Sr. Judgment Writer to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
- 2 Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
- 3 Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok;
- 4 Principal District & Sessions Judge at Gangtok;

- 5 All District & Sessions Judges, Sikkim;
- 6 Director, Sikkim Judicial Academy at Gangtok;
- 7 Member Secretary, Sikkim State Legal Services Authority at Gangtok;
- 8 All the Chief Judicial Magistrate-cum-Civil Judges (SD), Sikkim;
- 9 Deputy Director, Sikkim Judicial Academy at Gangtok;
- 10 All the Civil Judges-cum-Judicial Magistrate, Sikkim;
- 11 All the Civil Judges-cum-Judicial Magistrate, Sub-Divisions, Sikkim;
- 12 Guard File; and
- 13 File.



REGISTRAR
(Judicial Service)